



# महाराष्ट्र शासन राजपत्र

## असाधारण भाग आठ

वर्ष ५, अंक ४८ ]

शुक्रवार, डिसेंबर २०, २०१९/अग्रहायण २९, शके १९४१

[पृष्ठे २०, किंमत : रुपये २७.००

असाधारण क्रमांक ९९

प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधि व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of Article 348 of the Constitution of India, the following translation in English of the Maharashtra (Third Supplementary) Appropriation Bill, 2019 (L. A. Bill No. XLIX of 2019), introduced in the Maharashtra Legislative Assembly on the 20<sup>th</sup> December 2019, is hereby published under the authority of the Governor.

By order and in the name of the Governor of Maharashtra,

RAJENDRA G. BHAGWAT,  
Secretary (Legislation) to Government,  
Law and Judiciary Department.

### L. A. BILL No. XLIX OF 2019.

#### A BILL

*to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State for the services and purposes of the year ending on the thirty-first day of March 2020.*

WHEREAS by virtue of article 204 of the Constitution of India, read with article 205 thereof, it is necessary to provide for the passing of an Appropriation Act for the appropriation of further sums from and out of the Consolidated Fund of the State for the services and purposes of the year ending on the thirty-first day of March 2020 ; and for the purpose of authorising payment of the said sums; it is hereby enacted in the Seventieth Year of the Republic of India as follows :—

1. This Act may be called the Maharashtra (Third Supplementary) Short title. Appropriation Act, 2019.

Withdrawal of  
Rs.  
1,61,20,68,28,000  
out of the  
Consolidated  
Fund of the  
State for the  
Financial  
Year 2019-  
2020.

**2.** From and out of the Consolidated Fund of the State, there may be paid and applied sums not exceeding those specified in column (4) of the Schedule hereto annexed amounting in aggregate to the sum of sixteen thousand one hundred twenty crores, sixty eight lakhs, twenty eight thousand rupees towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March 2020, in respect of the services and purposes specified in column (2) of the Schedule.

Appropriation.

**3.** The sums authorised to be paid and applied from and out of the Consolidated Fund of the State by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March 2020.

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
<b>A-EXPENDITURE ON REVENUE ACCOUNT</b>					
<b>General Administration Department</b>					
A-1	Governor and Council of Ministers	2012, 2013,	President, Vice-President/Governor/Administrator of Union Territories Council of Ministers	...	1,50,00,000
A-6	Information and Publicity	2220,	Information and Publicity	5,00,00,000	5,00,00,000
			Total-General Administration Department	5,00,00,000	6,50,00,000
<b>Home Department.</b>					
B-1	Police Administration	2014, 2055, 2070,	Administration of Justice Police. Other Administrative Services	34,65,65,000	34,65,65,000
B-3	Transport Administration	2041, 3055, 3056,	Taxes on Vehicles Road Transport Inland Water Transport	3,22,77,02,000	3,22,77,02,000
B-4	Secretariate and Other General Services	2045, 2052,	Other Taxes and Duties on Commodities and Services Secretariat-General Services	93,30,000	93,30,000
			Total-Home Department.	3,58,35,97,000	3,58,35,97,000
<b>Revenue and Forests Department.</b>					
C-5	Other Social Services	2217, 2225, 2235, 2250,	Urban Development Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. Social Security and Welfare Other Social Services	...	1,80,96,000

THE SCHEDULE  
(See sections 2 and 3)

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महाराष्ट्र शासन राजपत्र असाधारण भाग आठ, डिसेंबर २०, २०१९/अग्रहायण २९, शके १९४९

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total	
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.		
C-6	Relief on Account of Natural Calamities	2245,	Relief on Account of Natural Calamities	52,50,36,44,000	25,34,82,000	52,75,71,26,000
C-7	Forest	2406,	Forestry and Wild Life	1,96,10,96,000	...	1,96,10,96,000
		2415,	Agricultural Research and Education			
		2551,	Hill Areas			
			Total-Revenue and Forests Department.	54,46,47,40,000	27,15,78,000	54,73,63,18,000
			<b>Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.</b>			
D-3	Agriculture Services	2401,	Crop Husbandry	6,86,59,74,000	...	6,86,59,74,000
		2402,	Soil and Water Conservation			
		2406,	Forestry and Wild Life			
		2415,	Agricultural Research and Education			
D-4	Animal Husbandry	2403,	Animal Husbandry	18,25,00,000	...	18,25,00,000
D-5	Dairy Development	2404,	Dairy Development	1,24,02,01,000	...	1,24,02,01,000
D-6	Fisheries	2405,	Fisheries	53,00,85,000	...	53,00,85,000
D-7	Secretariate and Other Economic Services	2702,	Minor Irrigation	30,00,000	...	30,00,000
		3451,	Secretariat-Economic Services			
			Total-Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.	8,82,17,60,000	...	8,82,17,60,000
			<b>School Education and Sports Department.</b>			
E-2	General Education	2202,	General Education	21,36,70,000	...	21,36,70,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
		Total-School Education and Sports Department.	21,36,70,000	...	21,36,70,000
		<b>Urban Development Department.</b>			
F-2	Urban Development and Other Advance Services	2053, 2070, 2217, 3054,	1,96,73,00,000	...	1,96,73,00,000
		District Administration.			
		Other Administrative Services			
		Urban Development			
		Roads and Bridges			
F-3	Secretariat and Other Social Services	2230, 2235, 2251, 2406, 3475,	17,62,000	...	17,62,000
		Labour and Employment			
		Social Security and Welfare			
		Secretariat-Social Services			
		Forestry and Wild Life			
		Other General Economic Services			
F-4	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	3604,	1,50,00,00,000	...	1,50,00,00,000
		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
		Total-Urban Development Department.	3,46,90,62,000	...	3,46,90,62,000
		<b>Finance Department.</b>			
G-6	Pensions and Other Retirement Benefits	2071,	64,15,000	...	64,15,000
		Pensions and Other Retirement Benefits			
G-7	Secretariat and Other Social Services	2235, 2406,	13,00,00,000	...	13,00,00,000
		Social Security and Welfare			
		Forestry and Wild Life			
		Total-Finance Department.	13,64,15,000	...	13,64,15,000
		<b>Public Works Department.</b>			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
H-3	Housing	2216, Housing	Rs. 70,00,00,000	...	Rs. 70,00,00,000
H-5	Roads and Bridges	3054, Roads and Bridges	10,50,00,00,000	...	10,50,00,00,000
H-6	Public Works and Administrative and Functional Buildings.	2059, Public Works 2202, General Education 2203, Technical Education. 2205, Art and Culture 2210, Medical and Public Health 2217, Urban Development 2230, Labour and Employment 2403, Animal Husbandry 2405, Fisheries	8,00,00,000	...	8,00,00,000
Total-Public Works Department.			11,28,00,00,000	...	11,28,00,00,000
<b>Water Resources Department.</b>					
I-1	Interest Payments	2049, Interest Payments	...	75,00,00,000	75,00,00,000
I-3	Irrigation, Power and Other Economic Services	2402, Soil and Water Conservation 2406, Forestry and Wild Life 2701, Major and Medium Irrigation 2702, Minor Irrigation 2705, Command Area Development 2711, Flood Control and Drainage 2801, Power 3402, Space Research	39,70,000	...	39,70,000
Total-Water Resources Department.			39,70,000	75,00,00,000	75,39,70,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		<b>Law and Judiciary Department.</b>			
J-1	Administration of Justice	2014, Administration of Justice	10,39,65,000	7,07,33,000	17,46,98,000
		Total-Law and Judiciary Department.	10,39,65,000	7,07,33,000	17,46,98,000
		<b>Industries, Energy and Labour Department.</b>			
K-3	Stationary and Printing	2057, Supplies and Disposals 2058, Stationery and Printing 2406, Forestry and Wild Life	3,85,00,000	...	3,85,00,000
K-6	Energy	2801, Power 2810, New and Renewable Energy	10,00,00,00,000	...	10,00,00,00,000
K-7	Industries	2851, Village and Small Industries 2852, Industries 2853, Non-Ferrous Mining and Metallurgical Industries	20,00,00,000	...	20,00,00,000
K-8	Secretariat-Economic Services	3451, Secretariat-Economic Services	3,00,000	...	3,00,000
		Total-Industries, Energy and Labour Department.	10,23,88,00,000	...	10,23,88,00,000
		<b>Rural Development Department.</b>			
L-3	Rural Development Programmes.	2059, Public Works 2235, Social Security and Welfare 2406, Forestry and Wild Life 2415, Agricultural Research and Education 2501, Special Programmes for Rural Development 2505, Rural Employment	5,70,00,000	...	5,70,00,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		2515, 2810, 3054,			
		Other Rural Development Programmes New and Renewable Energy Roads and Bridges			
		Total-Rural Development Department.	5,70,00,000	..	5,70,00,000
		<b>Food,Civil Supplies and Consumer Protection Department.</b>			
M-2	Food, Storage and Warehousing	2408,	1,71,02,000	..	1,71,02,000
		Total-Food,Civil Supplies and Consumer Protection Department.	1,71,02,000	..	1,71,02,000
		<b>Social Justice and Special Assistance Department.</b>			
N-3	Welfare of Scheduled Caste and Scheduled Tribes,Other Backward Classes and Minorities.	2225, 2235, 2406, 2801,			
		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. Social Security and Welfare Forestry and Wild Life Power			
		Total-Social Justice and Special Assistance Department.	5,40,07,01,000	..	5,40,07,01,000
N-6	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.	2225,			
		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.	36,000	..	36,000
		Total-Social Justice and Special Assistance Department.	5,40,07,37,000	..	5,40,07,37,000
		<b>Planning Department.</b>			
O-3	Rural Employment	2505,			
		Rural Employment	3,000	..	3,000
O-24	District Plan-Sindhudurg	2202, 2203,			
		General Education Technical Education.	12,000	..	12,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
				(4)	
2204,	Sports and Youth Services				
2205,	Art and Culture				
2210,	Medical and Public Health				
2211,	Family Welfare				
2215,	Water Supply and Sanitation				
2217,	Urban Development				
2220,	Information and Publicity				
2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.				
2230,	Labour and Employment				
2235,	Social Security and Welfare				
2236,	Nutrition				
2403,	Animal Husbandry				
2404,	Dairy Development				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2501,	Special Programmes for Rural Development				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2801,	Power				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				
3051,	Ports and Light Houses				
3054,	Roads and Bridges				
3056,	Inland Water Transport				
3451,	Secretariat-Economic Services				
3452,	Tourism				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
O-56	District Plan-Latur			5,000	5,000
2202,	General Education			..	
2203,	Technical Education.				
2204,	Sports and Youth Services				
2205,	Art and Culture				

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
			Rs.	Rs.	Rs.
				(4)	
2210,		Medical and Public Health			
2211,		Family Welfare			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour and Employment			
2235,		Social Security and Welfare			
2236,		Nutrition			
2401,		Crop Husbandry			
2403,		Animal Husbandry			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
		Total-Planning Department.	20,000	..	20,000
		<b>Public Health Department.</b>			
R-1	Medical and Public Health				
		2210,			5,01,51,73,000
		2211,			..
		2235,			5,01,51,73,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund Rs.	
		Total-Public Health Department.	Rs. 5,01,51,73,000	Rs. ...	Rs. 5,01,51,73,000
<b>Medical Education and Drugs Department.</b>					
S-1	Medical and Public Health	2210,	2,21,15,23,000	...	2,21,15,23,000
		Total-Medical Education and Drugs Department.	2,21,15,23,000	...	2,21,15,23,000
<b>Tribal Development Department.</b>					
T-5	Revenue Expenditure on Tribal Areas Development Sub Plan	2059,	74,30,13,000	...	74,30,13,000
		2202,			
		2204,			
		2210,			
		2211,			
		2215,			
		2217,			
		2225,			
		2230,			
		2235,			
		2236,			
		2401,			
		2402,			
		2403,			
		2405,			
		2406,			
		2425,			
		2435,			
		2501,			
		2505,			
		2702,			



THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
		Total-Higher and Technical Education Department.	1,31,85,04,000	...	1,31,85,04,000
		<b>Women and Child Development Department.</b>			
X-1	Social Security and Nutrition	2235, 2236, 2406,	6,48,56,17,000	...	6,48,56,17,000
		Social Security and Welfare Nutrition Forestry and Wild Life			
		Total-Women and Child Development Department.	6,48,56,17,000	...	6,48,56,17,000
		<b>Water Supply and Sanitation Department.</b>			
Y-2	Water Supply and Sanitation	2215,	2,00,00,00,000	...	2,00,00,00,000
		Total-Water Supply and Sanitation Department.	2,00,00,00,000	...	2,00,00,00,000
		<b>Skill Development and Entrepreneurship Department</b>			
ZA-2	Secretariat and Other Social Services	2203, 2230, 2235, 2251, 2406,	1,000	...	1,000
		Technical Education. Labour and Employment Social Security and Welfare Secretariat-Social Services Forestry and Wild Life			
		Total-Skill Development and Entrepreneurship Department	1,000	...	1,000
		<b>Tourism and Cultural Affairs Department.</b>			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding - (4)		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
ZD-4	Secretariat and Other Social Services	Forestry and Wild Life Tourism	2406, 3452,	25,00,00,000 ...	25,00,00,000
		Total-Tourism and Cultural Affairs Department.	25,00,00,000	...	25,00,00,000
		<b>Minorities Development Department.</b>			
ZE-1	Minorities Development.	Secretariat-General Services District Administration. Miscellaneous General Services Art and Culture Social Security and Welfare Forestry and Wild Life	2052, 2053, 2075, 2205, 2235, 2406,	33,27,15,000 ...	33,27,15,000
		Total-Minorities Development Department.	33,27,15,000	...	33,27,15,000
		<b>Other Backward Classes, Social and Educational Backward Classes, Vimukta Jatis, Nomadic Tribes and Special Backward Classes Welfare Department</b>			
ZG-3	Welfare of Vimukta Jatis, Nomadic Tribes, Other Backward Classes and Special Backward Classes.	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. Social Security and Welfare	2225, 2235,	90,75,39,000 ...	90,75,39,000
		Total-Other Backward Classes, Social and Educational Backward Classes, Vimukta Jatis, Nomadic Tribes and Special Backward Classes Welfare Department	90,75,39,000	...	90,75,39,000
		Total-A-Expenditure on Revenue Account	1,26,96,33,99,000	1,10,73,13,000	1,28,07,07,12,000
		<b>B-EXPENDITURE ON CAPITAL ACCOUNT Revenue and Forests Department.</b>			









THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		7610, Loans to Government Servants, etc.			
		Total-Maharashtra Legislature Secretariat	99,62,40,000	...	99,62,40,000
		Total-B-Expenditure on Capital Account	33,13,61,14,000	2,000	33,13,61,16,000
		Grand Total	1,60,09,95,13,000	1,10,73,15,000	1,61,20,68,28,000

## STATEMENT OF OBJECTS AND REASONS.

The Bill is introduced in pursuance of article 204 of the Constitution of India, read with article 205 thereof, to provide for the appropriation out of the Consolidated Fund of the State of the moneys required to meet the supplementary expenditure on certain services and purposes in relation to the year 2019-20.

The amounts are shown below :—

		Rs.
(a) Revenue Expenditure	. .	1,28,07,07,12,000
(b) Capital Expenditure	. .	33,13,61,16,000
Total . .		1,61,20,68,28,000

Nagpur,  
Dated the 20<sup>th</sup> December 2019.

JAYANT PATIL,  
Minister for Finance.